

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 2
IB/682/ND/2022

IN THE MATTER OF:

| | | |
|---------------------------------|-----|------------|
| Ram Chander Omer | ... | Applicant |
| Versus | | |
| Naftogaz Infrastructure Limited | ... | Respondent |

Order under Section 9 Of IBC, 2016.

Order delivered on 26.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashish Middha
For the Respondent :

ORDER

Let the matter be fixed for arguments on 17.10.2022.

-sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)